

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 582 of 2020

In the matter of:

Axis Bank Ltd.

....Appellant

Vs.

Value Infracon India Pvt. Ltd. & Anr.

....Respondents

Present:

Appellant: Mr. Sharad Tyagi, Ms. Yukti Makan, Advocates.

**Respondents: Mr. Sanjay Kumar Singh, Advocate for R1.
Mr. Neeraj Kumar Gupta, Advocate for R2 (IRP)**

ORDER

(Through Virtual Mode)

08.01.2021: Heard Mr. Sharad Tyagi, Advocate representing the Appellant in part. Hearing remains inconclusive.

Post the appeal 'for further hearing' on 1st February, 2021 at 2.00 P.M.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Shreasha Merla]
Member (Technical)**

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